

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-524(PB)/2017**

**IN THE MATTER OF:**

Rani Sati Hardware

.... Applicant/petitioner

Vs.

Amrapali Leisure Valley Pvt. Ltd.

.... Respondent

**Order under Section 9**

**Order delivered on 01.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**Sh. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, dvs.

For the Respondent: Mr. Alok Kumar Aggarwal & Ms. Rati Tandon,  
Advocate

**ORDER**

For order, see (IB)-522(PB)/2017

01.02.2018  
V.Sethi